

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9246/2014

M/S PRAMOD TELECOM PVT. LTD.

Appellant(s)

VERSUS

STATE OF UP THRU. PRINCIPAL SECY.& ORS

Respondent(s)

WITH

C.A. No. 9247/2014
(Interim Relief)C.A. No. 9248/2014
(Interim Relief and Office Report)

Date : 01/02/2017 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s) Mr. Pradeep Kant, Sr. Adv.
Mr. Divyanshu Sahay, Adv.
Mr. Rohit Kumar Singh, Adv.

Ms. Poli Katak, Adv.

For Respondent(s) Mr. Ashutosh Kumar Sharma, Adv.
Mr. Ravi Prakash Mehrotra, Adv.
Mr. Vibhu Tiwari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

As prayed for, list the matters after three weeks.

(SWETA DHYANI)
SR.P.A(RAJINDER KAUR)
COURT MASTER